



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

F.No. 10/36/2018-NCLAT

Dated: 20th May, 2026

NOTICE
(No. 068 / 2026)

It is informed that during the period of Annual Summer Vacation from 01.06.2026 to 28.06.2026 for the National Company Law Appellate Tribunal, Principal Bench, New Delhi, the Registry shall function.

The e-Filing of cases shall be operational and urgent matters may be taken up for hearing as per the mentioning to be made (through Hybrid Mode) before the concerned Vacation Bench sitting on the below-mentioned days.

During the period of vacation from 01.06.2026 to 28.06.2026 the sitting of this Appellate Tribunal (Principal Bench) will be on Monday and Wednesday at 10:30 AM i.e., 01.06.2026, 03.06.2026, 08.06.2026, 10.06.2026, 15.06.2026, 17.06.2026, 22.06.2026 & 24.06.2026 to take up only the urgent matters for which the Board will be notified.

By order of Hon'ble Chairperson

Sd/-

(Raj Kumar)
Registrar